

F.No. 23(59)/Trans. Gr. 'A' /CESTAT/Admn. 2017
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66


Dated : 11.9.2020

OFFICE ORDER

The Hon'ble President is pleased to transfer Shri Mohinder Singh, Deputy Registrar from CESTAT Ahmedabad to CESTAT Chandigarh in public interest with immediate effect.

Shri Mohinder Singh, Deputy Registrar is entitled only for T.A for joining.

By Order



(Bineesh Kumar K.S)

Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Sr. Members, CESTAT, Ahmedabad/ Chandigarh.
3. P.A. to Registrar, CESTAT, New Delhi
4. Shri Mohinder Singh, Deputy Registrar, CESTAT, Delhi
5. Asstt. Registrar/ HOO, CESTAT, Ahmedabad/ Chandigarh.
6. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
7. Accounts Officer, CESTAT, Delhi
8. Personal file/ Service Book
9. Website /Guard file/ Office copy



Registrar